

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.1602
TO BE ANSWERED ON 31ST JULY, 2024

KERALA FOODGRAINS ALLOCATION CRISIS

1602 DR. SHASHI THAROOR:
SHRI K RADHAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is true that the allocation of foodgrains made to the State of Kerala has reduced from average 16 Laksh Tons per year to 14.25 Lakhs Tons per year after the implementation of the National Food Security Act and if so, the reasons therefor;
- (b) whether the Government has received any representation from the State of Kerala for increasing the foodgrain allocation under tide over scheme for distribution for NPS and NPNS households in the State and if so, the action taken thereon;
- (c) whether the Government intends to reinstate the allocation of wheat under tide over scheme to the State of Kerala which was stopped w.e.f. June 2022 and if so, the details thereof and if not, the reasons therefor; and
- (d) the details of the number of NPS and NPNS ration card holders and allocation of food tide over schemes for Financial Year 2023-2024, State and UT-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The National Food Security Act, 2013 provides that if annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal Targeted Public Distribution System, the same shall be protected. The foodgrains entitlement of States/UTs is specified in Schedule-IV of the Act. As per Schedule-IV, the State of Kerala is entitled to 1425049 tons (including 424751 tons as tide over allocation) of foodgrains per annum.

The coverage of beneficiaries determined for the State of Kerala under the NFSA is 154.80 lakh persons and the State has already identified the beneficiaries under the Act upto maximum permissible limit. Accordingly, 85459.885 MT of foodgrains per month are being allocated to the State Government at NFSA Prices. In addition to this 33294.198 MT of foodgrains per month are being allocated under "tide over" to protect the average annual offtake during 2010-11 to 2012-13. Thus, the State of Kerala is receiving 118754.083 MT of foodgrains per month (1425049 MT of foodgrains per annum) which is as per maximum permissible limit under the Act.

(b): Request for enhancement of allocation of foodgrains under “tide over” over and above the entitlement had been received from State Government of Kerala. The State was informed that the criteria for allocation of foodgrains is uniformly applicable for all the States/UTs, therefore, the request of a particular State for enhancement of “tide over” allocation over and above its entitlement cannot be agreed to.

(c): In order to ensure management of foodgrain stocks as per norms, to position rice stock for distribution of fortified Rice and to ease the pressure on the logistics, the Government had revised the allocation of food grains in regard to 12 States/UTs including Kerala under NFSA/Tide Over category. Tide over allocation was revised for 3 State i.e. Uttarakhand, Kerala and Tamil Nadu by replacing wheat with equivalent quantity of rice. The allocation is reviewed periodically in consultation with Food Corporation of India, with last review in July, 2024. It was decided to continue the revised allocation under NFSA/Tide Over category for all 12 States/UTs including Kerala.

(d): The data of non-NFSA beneficiaries to which “tide over” foodgrains is distributed is not maintained by the Central Government.

A statement indicating the State/UT-wise details of allocation of foodgrains under “tide over” for the financial year 2023-24 is at **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN PARTS (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1602 DUE FOR ANSWER ON 31.07.2024 REGARDING "KERALA FOODGRAINS ALLOCATION CRISIS".

State/UT-wise allocation of foodgrains under Tide Over for the financial year 2023-24

(In thousand tons)

S.No.	States/ UTs	Rice	Wheat	Total
1	Andhra Pradesh	0.000	22.068	22.068
2	Arunachal Pradesh	31.661	0.000	31.661
3	Assam	0.000	66.195	66.195
4	Bihar	0.000	0.000	0.000
5	Chhattisgarh	0.000	0.000	0.000
6	Delhi	0.000	0.000	0.000
7	Goa	15.242	9.405	24.647
8	Gujarat	0.000	0.000	0.000
9	Haryana	0.000	0.000	0.000
10	Himachal Pradesh	101.914	203.816	305.730
11	Jharkhand	0.000	0.000	0.000
12	Karnataka	0.000	0.000	0.000
13	Kerala	399.530	0.000	399.530
14	Madhya Pradesh	0.000	0.000	0.000
15	Maharashtra	0.000	0.000	0.000
16	Manipur	0.000	0.000	0.000
17	Meghalaya	13.619	21.947	35.565
18	Mizoram	18.222	0.000	18.222
19	Nagaland	46.473	0.000	46.473
20	Odisha	0.000	0.000	0.000
21	Punjab	0.000	0.000	0.000
22	Rajasthan	0.000	0.000	0.000
23	Sikkim	14.397	3.554	17.951
24	Tamil Nadu	1108.220	0.000	1108.220

25	Telengana	0.000	41.949	41.949
26	Tripura	69.518	38.095	107.613
27	Uttrakhand	101.532	0.000	101.532
28	Uttar Pradesh	0.000	0.000	0.000
29	West Bengal	0.000	0.000	0.000
30	A & N Island	15.941	9.244	25.184
31	Chandigarh (DBT)	0.000	0.000	0.000
32	Dadra & Nagar Haveli and Daman & Diu	0.000	0.000	0.000
33	Jammu & Kashmir	183.046	82.812	265.857
34	Ladakh	2.793	4.190	6.983
35	Lakshadweep	3.098	0.000	3.098
36	Puducherry (DBT)	0.000	0.000	0.000
	जोड़ Total	2125.205	503.274	2628.480
